

**NATIONAL COMPANY LAW TRIBUNAL**

**COURT ROOM NO. 1,**

**MUMBAI BENCH**

**Item No. 43**

**C.P. (IB)/1069(MB)2022**

CORAM:

**SH. PRABHAT KUMAR      JUSTICE VIRENDRASINGH BISHT (Retd.)**  
**HON'BLE MEMBER (TECHNICAL)   HON'BLE MEMBER (JUDICIAL)**

ORDER SHEET OF THE HEARING ON **04.07.2024**

NAME OF THE PARTIES:      **DBS BANK INDIA LIMITED**

**V/s**

**MRS.    LALITAKUMARI    SUKANRAJ**  
**SHAH**

Sec. 95(1) of Insolvency and Bankruptcy Code, 2016.

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**ORDER**

1. Ld. Counsel Adv. Mishit Rugh Wani is present for the applicant. And Adv. Aayush Kothari is for Financial Creditor.
2. Ld.c ounsel Adv. Yahya Batatawala is present for the respondent.
3. Ld . counsel for the Personal Guarantee seeks some time to argue the matter. However, the pleadings are complete.
4. List this matter on **22.07.2024**.

**Sd/-**  
**PRABHAT KUMAR**  
**MEMBER (TECHNICAL)**  
Prajakta

**Sd/-**  
**JUSTICE VIRENDRASINGH BISHT**  
**MEMBER (JUDICIAL)**